

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

106. IA(I.B.C)/3529(MB)2024 C.P. (IB)/655(MB)2020

IN THE MATTER OF

Phoenix Industries Limited

VS

PR Castalloys Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Mohammed Varawala (PH)

For the Respondent:

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**ORDER**

**IA 3529/2024:- Adjourned to 30.07.2024.**

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)